

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2180

ANSWERED ON:24.07.2014

PENSION FOR DIFFERENTLY ABLED PERSONS

Patel Shri Prahlad Singh;Simha Shri Prathap;Singh Shri Rakesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has received any request regarding reduction of age limit and disability under the Indira Gandhi National Disability Pension Scheme;
- (b) if so, the details thereof along with action taken thereon;
- (c) whether the Government proposes to enhance the pension amount provided under the scheme;
- (d) if so, the details thereof; and
- (e) the other changes Government proposes to introduce in the said pension scheme

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

- (a) & (b): The Government has received requests from Pension Parishad and other quarters including some State Governments to reduce the age limit and disability criteria under the Indira Gandhi National Disability Pension Scheme.
- (c) to (e) : A Task Force constituted under the Chairmanship of Member, Planning Commission, considered all the issues, demands and suggestions relating to social assistance /security , received from various quarters and submitted its report in March, 2013, inter-alia recommending expanding the scope of coverage and increasing the quantum of pension. Further action has been initiated to process the recommendations of the Task Force.